

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 185 of 2012

Dated: 22nd January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Bihar Electricity Board **... Appellant(s)**

Versus

Bihar Electricity Regulatory Commission & Ors. **....Respondent(s)**

Counsel for the Appellant (s) : Mr. Mohit Kr. Shah
Ms. Shilpi Shah

Counsel for the Respondent(s): Ms. Swapna Seshadri for R.6, 7,
11, 13, 16, 36, 41, 42
Mr. Nand Sharma (Rep.) for BERC

Appeal No. 131 of 2012

Bihar Chamber of Commerce **... Appellant(s)**

Versus

Bihar Electricity Regulatory Commission & Anr. **....Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Mohit Kr. Shah
Ms. Shilpi Shah for R.2
Mr. Nand Sharma (Rep.) for BERC

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **21.02.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson